

# Fwd: Fw: Suggestion on consultative paper on issue/extension of DTH licence

Inbox x



amit sharma 1:26 PM (2 hours ago)

to me

----- Forwarded message -----

From: **TRAI CABLE** <[traicable@yahoo.co.in](mailto:traicable@yahoo.co.in)>

Date: Thu, Oct 17, 2013 at 11:48 AM

Subject: Fw: Suggestion on consultative paper on issue/extension of DTH licence

To: "[amshtrai@gmail.com](mailto:amshtrai@gmail.com)" <[amshtrai@gmail.com](mailto:amshtrai@gmail.com)>

On Tuesday, 15 October 2013 6:04 PM, Third Way Foundation India

<[thirdwayfoundation@gmail.com](mailto:thirdwayfoundation@gmail.com)> wrote:

Respected sir,

We have an opportunity to go through your consultative paper on issue/extension of DTH licence. We have notice that the document fail to reflect the one of the main point which is beneficial for the end users.

The document is salient on the matter of portability. After implementation of digitization the number of consumer increased many fold. Still the consumer are not benefited. For switching from one service provided to another they required to buy a fresh set of set top box with a new dish antenna. There is not provision to take back the old one. There is not system to utilize the old set of equipment s. Which lead to a huge national waist. It is well know fact if such portability is not provided to Cellular phone service the nation might became a big dumping station for the developed country.

In this late hour we indented to request you to kindly incorporate the portability provision in the documents and help the end users from unnecessary expenditure for the set top box and antennas. Also request to introduce the system same as cellular service (like changing of SIM card to change the service provider ).

Hope you will take note of our view and acknowledge the receipt

Thanking you in anticipation,

With regards  
Raman V Ramalingam  
Director,  
Thridway Foundation,  
New Delhi